

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.30/73/(4)/Chd/Hry/2017**

Kaushlaya Khilnani

...Petitioner-Depositor

Versus.

SRS Limited

...Respondent

Present: Mr. Ashok Gupta, Advocate for petitioner-depositor.  
Mr. Anand Chhibbar, Senior Advocate with  
Mr. Rakesh Kumar, Advocate for respondent.

Put up as and when CP No.121(ND)/2016 / RT No.180/Chd/Hry/  
2017 is listed for pronouncement.

Sd/-

(Justice R.P. Nagrath)  
Member (Judicial)

September 21, 2017

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